

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

RAJYA SABHA
UNSTARRED QUESTION NO. 1319
ANSWERED ON 02/08/2024

FILING UP OF VACANCIES

1319. SHRI R. GIRIRAJAN:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) whether Government has taken adequate steps to fill up the vacancies falling under the Ministry and all its PSUs, subordinate and allied offices;
- (b) if so, the details thereof;
- (c) the incumbency position as on 1.7.2024 in respect of all aided institutes, all Public Sector Undertakings under aegis of the Ministry of Commerce and Industry; and
- (d) whether Government has initiated any special recruitment drive for filling up of vacancies in SC/ST/OBC and Minority communities and if so, the details thereof, if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) to (d) Yes, Sir. The Ministry has taken steps to fill up the vacancies under the Ministry and all its PSUs, subordinate and allied offices. Advertisements have been issued and requisition sent to cadre controlling departments to fill up the vacancies. Department of Commerce has recruited 194 persons during the period January, 2023 to March, 2024 in the department including all its PSUs, subordinate and allied offices. The details of incumbency position as on 1.7.2024 in respect of all aided institutes & all Public Sector Undertakings under the aegis of the Ministry of Commerce and Industry are placed at Annexure. The vacancies are filled in compliance with the reservation norms/guidelines. Further, the Department of Commerce has designated officers of the rank of Deputy Secretary and above as Liaison Officers for SC/ST/OBC to ensure due compliance of order and instructions pertaining to reservation. A reservation cell has also been set up to assist the Liaison Officers in discharge of duties.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF UNSTARRED QUESTION NO. 1319 BY SHRI R. GIRIRAJAN TO BE ANSWERED IN RAJYA SABHA ON 02.08.2024 REGARDING FILING UP OF VACANCIES

A. Department of Commerce (DoC)

Autonomous Bodies		
S. No.	Name of Organisation	Incumbency Position as on 01.07.2024
1	Coffee Board	426
2	Rubber Board	899
3	Tea Board	322
4	Tobacco Board	236
5	Spices Board	217
6	The Marine Products Export Development Authority (MPEDA)	173
7	Agricultural and Processed Food Products Export Development Authority (APEDA)	78
8	Export Inspection Council of India (EIC)	226
9	Indian Institute of Foreign Trade (IIFT)	154
10	Indian Institute of Packaging (IIP)	66
Public Sector Undertakings (PSUs)		
S. No.	Name of Organisation	Incumbency Position as on 01.07.2024
1	State Trading Corporation of India Limited (STC)	119
2	MMTC Limited	331
3	PEC Limited	34
4	ECGC Ltd	585
5	India Trade Promotion Organization (ITPO)	315

B. Department For Promotion of Industry and Internal Trade (DPIIT)

Autonomous Bodies		
S. No.	Name of Organisation	Incumbency Position as on 01.07.2024
1	Central Pulp and Paper Research Institute (CPPRI), Saharanpur	19
2	Indian Rubber Manufacturers Research Association (IRMRA), Thane	65
3	National Council for Cement and Building Materials (NCCBM), Ballabgarh	135

4	National Industrial Corridor Development Corporation (NICDC) Limited, New Delhi	50
5	National Institute of Design (NID), Ahmedabad, Gujarat	277
6	National Institute of Design (NID), Andhra Pradesh	30
7	National Institute of Design (NID), Madhya Pradesh	55
8	National Institute of Design (NID), Assam	42
9	National Institute of Design (NID), Haryana	19
10	National Productivity Council (NPC), New Delhi	151
11	Quality Council of India (QCI), New Delhi	00
12	Footwear Design and Development Institute, Noida	06
Central Public Sector Enterprises (CPSEs)		
S. No.	Name of Organisation	Incumbency Position as on 01.07.2024
1	India International Convention and Exhibition Centre (IICC), New Delhi	06
2	Jammu and Kashmir Development Finance Corporation (JKDFC)	21
